

12 hrs.

STATEMENT RE: MEETING OF  
COMMONWEALTH PRIME  
MINISTERS

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): Some weeks ago, Mr. Macmillan, Prime Minister of the United Kingdom, consulted me about holding a meeting of the Commonwealth Prime Ministers early in March next. He felt that a meeting earlier than at first intended would be advisable in view of recent developments in the world situation and the many difficult problems that had to be faced.

I welcomed the idea of such a meeting, but pointed out that March was rather a difficult month for me to leave India because of our Budget debates. I suggested a somewhat later date, but added that if a later date was not found suitable, I would be prepared to agree to the proposed date in March.

There have been further consultations among the Prime Ministers of the Commonwealth since then, and it has now been decided that the meeting will commence in London on the 8th March, 1961. It is my intention to attend this meeting.

Shri Tyagi (Dehra Dun): For how long will the Prime Minister be away?

Shri Jawaharlal Nehru: It was said that the meeting would last for about a week.

श्री विभूति मिश्र (बगहा) : मैं प्रधान मंत्री महोदय से यह बात पूछना चाहता हूँ कि यह सारी कौमनवेल्थ प्राइम मिनिस्टर्स की मीटिंग्स लंदन में ही क्यों होती हैं ? दिल्ली में या किसी और अन्य जगह पर क्यों नहीं होती हैं, हमेशा लंदन में ही क्यों होती हैं ?

12.03 hrs.

PAPERS LAID ON THE TABLE

ACCOUNTS AND AUDIT REPORT OF  
INDIAN INSTITUTE OF TECHNOLOGY,  
KHARAGPUR

The Deputy Minister of Scientific Research and Cultural Affairs (Dr. M. M. Das): On behalf of Shri Humayun Kabir I beg to lay on the Table a copy of the certified Accounts of the Indian Institute of Technology, Kharagpur, for the year 1958-59 along with the Audit Report thereon, under sub-section (4) of Section 23 of the Indian Institute of Technology (Kharagpur) Act, 1956. [Placed in Library, See No. LT-2473/60].

CITIZENSHIP (AMENDMENT) RULES

The Deputy Minister of Home Affairs (Shrimati Alva): I beg to lay on the Table a copy of the Citizenship (Amendment) Rules, 1960 published in Notification No. S.O. 2290 dated the 24th September 1960, under sub-section (4) of Section 18 of the Citizenship Act, 1955. [Placed in Library, See No. LT-2474/60].

12.03½ hrs.

STATEMENT RE: SUPPLEMENTARY  
DEMANDS FOR GRANTS  
(GENERAL)

The Minister of Finance (Shri Morarji Desai): I beg to present a Statement showing Supplementary Demands for Grants in respect of the Budget (General) for 1960-61.

CORRECTION OF ANSWER TO  
S. Q. NO. 692

The Minister of Information and Broadcasting (Dr. Keskar): Sir, while replying to supplementary questions, asked by Sarvashri Govind Das, Munishwar Datt Upadhaya, C. K. Bhattacharya and Raghunath Singh,